

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> JULY, 2021, 03:00 P.M.**

CA (CAA) No. 2/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

|                     |                                 |
|---------------------|---------------------------------|
| Name of the Company | Energy Farming Pvt. Ltd. & Ors. |
| Under Section       | 230-232                         |

For Petitioner (s)

Mr. Arun Saxena, Adv.

For Respondent (s)

:

**ORDER**

Reserved for Order.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**